



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD
SHILLONG – 793001

www.megassembly.gov.in

List of Business

Autumn Session

Wednesday, November 11th, 2020.

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. NO CONFIDENCE MOTION :-
 1. Dr. Mukul Sangma, MLA
 2. Shri Zenith M. Sangma, MLA
 3. Shri Winnerson D. Sangma, MLA
 4. Shri P. T. Sawkmie, MLA
 5. Shri H. M. Shangpliang, MLA
 6. Smti. Dikkanchi D. Shira, MLA
 7. Smti. Miani D. Shira, MLA
 8. Shri George B. Lyngdoh, MLA
 9. Shri Mohendro Rapsang, MLA
 10. Shri Kimfa S. Marbaniang, MLA
 11. Shri Lazarus Sangma, MLA

“Whereas the Council of Ministers led by the Chief Minister, Shri Conrad K. Sangma has failed to address multiple and critical issue affecting the well being of the people as a whole; and whereas the Council of Ministers led by the Chief Minister Shri Conrad K. Sangma, has failed to protect the interest of the State as a whole and failed in all fronts. Therefore, this House do now express it's want of confidence in the Council of Ministers led by Shri Conrad K. Sangma”.


Contd...2/-

3. Dr. M. AMPAREEN LYNGDOH, MLA to call the attention of the Chief Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Week" dated 13th October, 2020 under the caption "After reports of leakage in Meghalaya, CM Sangma says will examine, inquiry demands".
4. Shri GEORGE B. LYNGDOH, MLA to raise a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the news item which appeared in "The Shillong Times" dated 7th October, 2020 under the Caption "The intention of the Government to privatise the Mawmluh Cherra Cements Ltd."

*5. Resolutions.

*6. Motions.

Shillong
The 10th November, 2020.


Dr. Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.

* For text of Resolutions and Motions please see lists circulated separately.